

Name of the Corporate debtor: Bombay Infrastructure India Limited  
Date of commencement of CIRP: 02nd August 2023  
List of creditors as on: 25 January 2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Invent Assets Securitization & Reconstruction Private Limited	21-09-2023	4,45,91,73,913.00	4,19,47,73,185.64	Secured	Yes entire amount	Yes	No	99.89	-	-	98,84,764.83	25,45,15,961.88	Kept under verification due to certain clarification and lack of supporting documents
<b>TOTAL</b>			<b>4,45,91,73,913.00</b>	<b>4,19,47,73,185.64</b>								<b>98,84,764.83</b>	<b>25,45,15,961.88</b>	

Sd/-  
**CA Kshitiz Gupta**  
**Resolution Professional of Bombay Infrastructure India Limited**  
F-52, First Floor, Centrium Mall, Lokhandwala Township, Kandivali East, Mumbai - 400101, Maharashtra